

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 240
(IB)-3013(ND)2019
IA/3426/2020

IN THE MATTER OF:

M/s. Reach International ... **Applicant/Petitioner**

Versus

M/s. Altech Infrastructure (P) Ltd ... **Respondent**

Under Section: 9 of IBC Code, 2016

Order delivered on 14.12.2020

CORAM:

SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT


SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT: Vaibhav Mahajan, Adv & Harshita Aggarwal, Advocates for
Applicant

ORDER

List on 20.01.2021.


(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT


(L.N. GUPTA)
MEMBER (TECHNICAL)